

National Company Law Tribunal

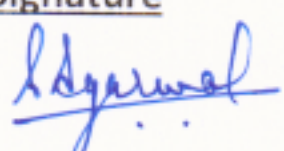

Allahabad Bench

CP NO. 91/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Aslam Carpet Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Sandeep Agarwal	Advocate	Petitioner	
<u>2.</u>	Brajesh Kumar Keshwarni	Advocate	Respondent	

CP No. 91/ND/ 2015

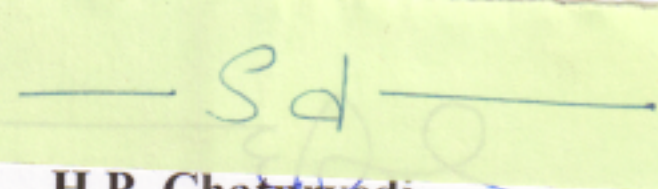
Sh. Sandeep Agarwal, advocate for the petitioner. Sh. Brajesh Kumar Keshwarni for the Respondent.

Today, Sh. Sandeep Agarwal, Advocate files Vakalatnama on behalf of the petitioner. Thus, it may be seen that the petitioner has made an alternative arrangement for her counsel pursuant to observation of this court dated 05.12.2017.

However, the Respondent counsel inform that his senior arguing counsel is not available today. Hence, time may be granted. Considering this, the matter is adjourned to 15th February, 2018.

Date: 10/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)